

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 203  
TO BE ANSWERED ON 15<sup>TH</sup> DECEMBER, 2017**

**DISINVESTMENT OF HLL LIFE CARE LTD.**

**203. SHRI KODIKUNNIL SURESH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has approved the proposal for disinvestment of the public sector company HLL Life Care Ltd, Trivandrum;
- (b) if so, the details thereof and the steps taken by the Government in this direction;
- (c) whether the Government is considering to fill vacant post of Chairman and MD of the said company; and
- (d) if so, the details thereof and if not, the reason therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Yes, Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 1<sup>st</sup> November, 2017 has given 'in principle' approval for strategic disinvestment of 100% Government's equity in HLL Lifecare Ltd. by hiving off Medipark and Vaccine ventrure (HBL) of the company as a separate SPV.
- (b): The Committee for selection of Asset valuer and Evaluation committee for strategic disinvestment of HLL Lifecare Ltd. have been constituted.
- (c): Yes.
- (d): Proposal has already been submitted to DoPT for filling up the post from Civil Service Board after obtaining the approval of CCA.